

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 210

TO BE ANSWERED ON JANUARY 29, 2026

DATA ON URBAN HOUSING SHORTAGES

NO. 210. THIRU DAYANIDHI MARAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has compiled data on urban housing shortages under Pradhan Mantri Awas Yojana-Urban (PMAY-U), Affordable Rental Housing Complexes (ARHC) and the Urban Infrastructure Development Fund during each of the last three years and if so, the details thereof, State-wise;**
- (b) the status of proposals submitted by the State Government of Tamil Nadu seeking Central Assistance to address housing gaps in rapidly urbanising cities and high-concentration areas;**
- (c) whether any affordable housing, rental housing or urban infrastructure projects from Tamil Nadu have been approved or are under consideration under PMAY-U or ARHC; and**
- (d) if so, the details thereof including sanctioned units, Union share released, pending dues, if any, completion timelines and the reasons for any delays in approvals or fund releases?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

...2/-

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 are demand driven schemes with no fixed housing targets by the Government of India. As per the guidelines, States/Union Territories (UTs) are responsible for identifying beneficiaries, planning and executing projects and allotting completed houses. Citizens can apply through the Unified Web Portal of PMAY-U 2.0, where States/UTs/Urban Local Bodies (ULBs) verify applications at multiple levels based on eligibility criteria. After demand assessment and beneficiary validation, States/UTs prepare project proposals, which are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) and then submitted to the Ministry for sanction of Central Assistance by the Central Sanctioning and Monitoring Committee (CSMC). The scheme guidelines and Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

Based on the project proposal submitted by States/UTs, a total of 122.28 lakh houses for the beneficiaries belonging to Economically Weaker Section (EWS) and Lower Income Group (LIG), have been sanctioned under PMAY-U & PMAY-U 2.0 by the Ministry, so far. Out of which, 114.84 lakh houses have been grounded and 97.02 lakh are completed/delivered to the beneficiaries across the country as on 22.01.2026. The State/UT-wise and year-wise details of houses sanctioned and completed/delivered to the beneficiaries during each of the last three years under PMAY-U & PMAY-U 2.0 are at Annexure-I.

Based on the proposals received from State Government of Tamil Nadu, a total of 6.79 lakh houses have been sanctioned by the Ministry including 12,048 houses under PMAY-U and PMAY-U 2.0. Out of which, more than 6.69 lakh have been grounded and 6.20 lakh are completed/delivered to the beneficiaries in the urban areas.

MoHUA launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide dignified living to urban migrants/poor near their workplace. This scheme is implemented through two models:

- i. Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,**
- ii. Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.**

Under Model-1, so far, 5,648 existing Government funded vacant houses have been converted into ARHCs in different States/Union Territories (UTs). Under Model-2, MoHUA has approved proposals for 82,273 new ARHC units in 7 States, of which 35,425 have been completed and remaining are under different stages of initiation/construction. These ARHCs provide dignified living with all civic amenities to the eligible beneficiaries at an affordable rate. A total of ₹173.89 crore of Technology Innovation Grant (TIG) has been sanctioned, of which ₹83.26 crore has been released under ARHCs.

A total of 53,318 units under ARHCs have been approved for State of Tamil Nadu, of which 36,450 have been completed. A total Technology Innovation Grant (TIG) of 112.28 crore has been sanctioned, of which 68.53 crore has already been released. There have been no delay in release of funds. The details of houses sanctioned, grounded, completed/delivered to the beneficiaries and Central Assistance released in the State of Tamil Nadu under PMAY-U & PMAY-U 2.0 since its inception are at Annexure-II.

State/UT-wise and year-wise details of houses sanctioned and completed/delivered to the beneficiaries during each of the last three years under PMAY-U & PMAY-U 2.0

S. No.	State/UT	2022-23		2023-24		2024-25	
		Sanctioned	Completed	Sanctioned	Completed	Sanctioned	Completed
1	A&N Islands	1	3	-	-	-	-
2	Andhra Pradesh	1,92,669	2,86,987	50,144	2,18,500	31,252	96,415
3	Arunachal Pradesh	8	3,193	-	1,498	5,278	641
4	Assam	9,526	36,483	13,542	19,542	-	24,134
5	Bihar	2,206	21,711	12,993	11,226	1,00,014	60,867
6	Chandigarh	130	130	-	-	-	-
7	Chhattisgarh	36,936	35,926	3,515	43,389	-	34,726
8	Delhi	2,669	2,669	-	-	-	-
9	Goa	330	331	-	-	-	1
10	Gujarat	1,42,005	1,99,047	11,496	28,954	-	39,297
11	Haryana	5,142	13,508	-	3,712	15,256	2,937
12	Himachal Pradesh	1,117	2,155	355	1,003	-	1,075
13	Jammu & Kashmir	266	6,622	3,677	3,626	1,272	9,127
14	Jharkhand	6,625	15,774	-	17,136	-	17,644
15	Karnataka	13,509	43,045	15,391	30,793	-	52,466
16	Kerala	13,877	14,823	7,752	7,350	-	12,693
17	Ladakh	3	106	-	139	-	89
18	Lakshadweep	-	-	-	-	-	-
19	Madhya Pradesh	66,380	1,75,209	9,502	1,11,350	-	88,221
20	Maharashtra	1,20,775	1,81,306	27,114	38,183	-	1,31,602
21	Manipur	21	5,690	-	2,934	-	3,085
22	Meghalaya	4	430	-	144	-	678
23	Mizoram	270	1,518	-	1,927	-	16,571
24	Nagaland	1	6,427	-	7,344	-	9,207
25	Odisha	1,325	27,740	18,769	12,785	5,304	18,989
26	Puducherry	457	2,032	1,810	1,270	446	1,628
27	Punjab	24,284	23,124	-	8,926	-	15,272
28	Rajasthan	86,107	35,518	35,325	10,253	23,799	42,698
29	Sikkim	26	26	-	-	-	-
30	Tamil Nadu	31,713	84,296	10,178	40,322	-	42,856
31	Telangana	7,751	14,422	-	1,541	1,13,681	289
32	Tripura	4,444	7,369	4,790	8,619	-	5,541
33	D&NH and D&D	1,342	2,325	-	470	-	270
34	Uttar Pradesh	1,25,420	2,06,465	1,56,763	1,99,690	55,625	2,32,576
35	Uttarakhand	11,681	4,329	2,941	4,679	-	6,629
36	West Bengal	12,264	81,647	-	50,364	-	64,801
Total		9,21,284	15,42,386	3,86,057	8,87,669	3,51,927	10,33,025

Annexure-II referred in reply to LS USQ No. 210 due for answer on 29.01.2026

Details of houses sanctioned, grounded, completed/delivered to the beneficiaries and Central Assistance released in the State of Tamil Nadu under PMAY-U & PMAY-U 2.0 since its inception

S. No.	Particulars	Achievement under PMAY-U & PMAY-U 2.0
1	Central Assistance Sanctioned (₹ in crore)	11,152.37
2	Central Assistance Released (₹ in crore)	10,741.95
3	Houses Sanctioned (Nos.)	6,79,186
4	Houses Grounded for Construction (Nos.)	6,68,510
5	Construction of Houses Completed (Nos.)	6,20,093